

No. Sanitation /SWMP/ 487 /MCH/2022
OFFICE OF THE MUNICIPAL COUNCIL HAMIRPUR (H.P.)

From

The Executive Officer
Municipal Council,
Hamirpur.

To

Hon'ble National Green Tribunal
Court New Delhi .

Dated, Hamirpur, the 31/3/ 2022.

Subject:- Reply in compliance of order dated 04-03-2022 in respect of OA
No. 05/2020 titled as Rita Sharma & Ors Vs State of Himachal
Pradesh & Others .

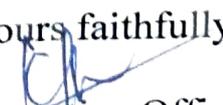
Respected Sir

In continuatuion Council letter No. Sanitation / SWMP/ 400/
MCH/2022 dated 22-03-2022 and 2nd letter NO. 454 dated 26-03-2022 on the
subject cited above.

It is submitted for your goodself that Four Nos photograph of
S.W.M.P. regarding Manure and retaining wall are enclosed herewith in
respect of above said case . The corners of said retaining wall has joined with
the hill of both sides to avoid spillage of Solid Waste towards Hathli Khad .

Your goodself is requested to please considerate the same .

Yours faithfully


Executive Officer
Municipal Council
Hamirpur .



March 30, 2022



March 30, 2022



C/O Retaining With All Respect, To Join The Both Corner Of Hill

March 30, 2022



MRF Structure

March 30, 2022



Trommel Machine